

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 314
70/2006

IN THE MATTER OF:

M/s. Jagdish Lal Gupta

.....APPLICANT/PETITIONER

Vs

M/s. Cameo Fabrics Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 397/398

Order delivered on 15.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Henna George, Advocate.

For the Respondent: Mr. Rakesh Kumar for the Respondent No. 7.

HYBRID HEARING (PHYSICAL & VC)
ORDER

Learned Counsel appearing for the Applicant has stated that Mrs. Shukla Gupta, one of the Respondents in this application has passed away. She will take steps for substitution. Four weeks time granted. In the meantime, to comply with the order dated 12.02.2024.

List the matter on **01.07.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**